

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 845**  
TO BE ANSWERED ON 05.02.2021

**Nagar Vana-Udyan Scheme**

845. SHRI RAMALINGAM S.:  
SHRI BALASHOWRY VALLABHANENI:  
SHRI GAUTAM GAMBHIR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has implemented 'Nagar Vana-Udyan' scheme to develop 200 Urban Forests across the country;
- (b) if so, the details thereof along with the aims and objectives of the scheme;
- (c) the details of municipalities and corporations identified under the said scheme, State/UT-wise including Andhra Pradesh;
- (d) the total funds/budget allocated along with the budgetary provisions for the implementation of the scheme; and
- (e) whether any city in the National Capital Region has been identified under the scheme and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

- (a) & (b) Yes Sir, the Nagar Van-Udyan Yojana was approved by the National CAMPA Advisory Council (NCAC) from the Compensatory Afforestation Fund managed by the Ad-hoc CAMPA during 2015 for implementation as pilot scheme. The scheme aimed to create/ develop City Forests in Municipal Corporation/ Class I Cities for providing wholesome healthy living environment to the city dwellers. The forest area of 20 ha to 100 ha within the city limits were covered and financial assistance at the rate of Rs.2 lakhs per ha upto 100 ha were provided. 80% of the fund was provided by NCAC and the remaining 20% by the State Government. The main objectives of the scheme were to create 200 city forests in cities with Municipal Corporation/Council, create awareness on plants and biodiversity along with education on important flora and fauna of the region including threat perception.
- (c) & (d) The State-wise Details of Projects approved under Nagar Van Udyan Yojana, including Andhra Pradesh, along with fund released is enclosed at Annexure.
- (e) No city in National Capital region was identified for implementation under the Nagar Van Udyan Yojna.

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**Annexure**

Annexure referred to in reply to part (c) and (d) of the Lok Sabha Un-starred Question No. 845 due for reply on 05.02.2021 by Shri Ramalingam S., Shri Balashowry Vallabhaneni, and Shri Gautam Gambhir regarding 'Nagar Vana-Udyan Scheme.

State-wise details of Nagar Van Udyan Projects approved and funds released during 2015-to 2018 under the Scheme:

S.No.	Name of State	Nagar Van Udyan Project		Total Amount Released (Rs in lakhs)
		No. of Projects	Details of Municipal Corporation / Council	
1	Andaman & Nicobar	1	RF Aberdeen Village, Port Blair	33.84
2	Andhra Pradesh	5	Nellore Viajayawada Kurnool Rajahmundry Tirupati	400.00
3	Assam	1	Guwahati	43.20
4	Chandigarh	1	Chandigarh	160.00
5	Chhattisgarh	5	Bilaspur Korba Sarguja Koriya Balod	572.80
6	Himachal Pradesh	1	Shimla	160.00
7	Karnataka	5	Chikmagalur, Mangaluru Kundapura, Mangaluru Belagavi Ballari Mysuru	755.61
8	Maharashtra	5	Pachgon parvati, Pune Warje, Pune Wadgon, Pune Abazari, Nagpur Chandrapur	556.40
9	Manipur	1	Imphal	160.00
10	Mizoram	1	Zophei, Himen Local Council	160.00
11	Sikkim	1	Gangtok	44.80
12	Telangana	5	Nizamabad Shamshabad Khammam Warangal & Jangaon Podapally	566.40
13	Tripura	1	Hatiparal (Agartala)	144.00
14	Rajasthan	4	Muhana, Jaipur Mahua Bir, Ajmer Bhadana, Kota Chirwa Ghata	404.80
15	Punjab	4	Hoshiarpur SAS Nagar Ludhiana Amritsar	242.20
16	Madhya Pradesh	5	Laharpur (Bhopal), Devguradiya (Indore), Thakurtal (Jabalpur) Patheriya (Sagar) Jinsi Pehari (Gwalior)	720.00
<b>Total</b>		<b>46</b>		<b>5124.05</b>

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